GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 5065 TO BE ANSWERED ON 24TH JULY, 2019

REVIVAL PLANS FOR BSNL

5065. SHRI P.R. NATARAJAN:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of revival plans for BSNL recommended by various committees including Group of Ministers in the past;
- (b) whether the Government has taken any final decision in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (d) A Group of Ministers (GoM) was constituted in April, 2013 to look into the matter of reviving and revitalizing Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL). Based on the recommendations of the GoM, the Cabinet approved:
 - (i) the proposal for hiving off tower assets of BSNL into a separate subsidiary company fully owned by BSNL.
 - (ii) the refund of Rs.6725 crore was BSNL for surrender of Broadband Wireless Access (BWA) spectrum in six Licensed Service Areas (LSAs).

In September 2017, BSNL was declared as "Incipient Sick" by the Department of Telecommunications (DoT) as per the guidelines of Department of Public Enterprises (DPE). Consequently, action has been initiated by the DoT for preparation of revival/ restructuring plan of BSNL as per DPE guidelines. Indian Institute of Management, Ahmedabad was engaged to facilitate the preparation of comprehensive revival/restructuring plan. Pursuant to its recommendation and approval by Board of BSNL, a comprehensive revival plan for BSNL is under preparation.
